

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 65 of 2019**

**IN THE MATTER OF:**

**C. Valli Narayan**

**...Appellant**

**Versus**

**C. Krishniah Chetty & Sons Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Nagesh, Mr. Mohit Chadha, Mr. Kshitij Parashar and Ms. Aakanksha Kaul, Advocates.**

**For Respondents: Mr. Mandeep Kalra, Mr. Nishant Shankar and Mr. Sandeep Mishra, Advocates for R-1 & 10.**

**Ms. Meenakshi Arora, Sr. Advocate with Mr. Sandeep Narain, Advocates for R-2 to 7.**

**Mr. Ankur S. Kulkarni, Mr. Susheel Cyriac Joseph and Mr. Nirnimesh Dube, Advocates for R-8.**

**Mr. Jayant Mehta, Sr. Advocate with Mr. Surya Kapoor and Ms. Ishani Banerjee, Advocates for R-9.**

**O R D E R**

**(Through Virtual Mode)**

**12.10.2020:** Written submissions have been filed. The matter is ripe for hearing. Let the appeal come up before Court No.3 for hearing on **4<sup>th</sup> November, 2020.**

The undertaking given by learned counsel for the Respondent shall continue till next date of hearing.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**

*am/gc*